

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 609  
01/241- 242/ND/2022**

**IN THE MATTER OF:  
Mr. Hatam Singh and Anr.**

**...APPLICANT**

**Vs.**

**M/s. I.S.P Construction Pvt. Ltd. And Ors**

**...RESPONDENT**

**Section  
U/s 241-242**

**Order delivered on 18.11.2022  
(Virtual Hearing)**

**Coram:  
SHRI P.S.N PRASAD, HON'BLE MEMBER (JUDICIAL)  
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Applicant  
For the Respondent**

**:**  
**:Mr. Virender Ganda, Sr. Adv. Mr.  
Sarwar Raza, Mr. Tabish Raza, Ms.  
Akansha Mathur and Mr. Rahul  
Narula, Advs.**

**ORDER**

Due to paucity of time, matter is adjourned to **06.12.2022.**

  
**(COURT OFFICER)**